## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 16/114(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Ms. Ranjana Garg Vs. Registrar of Companies SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

S-D

DESIGNATION

REPRESENTATION SIGN

SIGNATURE

Present:

Mr. Manish Raj, CP for ROC Delhi.

## **ORDER**

Mr. Manish Raj, Ld. Company Prosecutor is present on behalf of the ROC. His report is stated to have been filed.

As none is present on behalf of the Petitioner, in the interest of justice adjourned to 1st December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)